

Shri Datar: This question has been considered so far as the Andaman and Nicobar Islands are concerned. In those islands a certain scheme is being put into operation, and according to it, so many families have been settled there already.

Shri Kamath: On a point of order. The hon. Minister either misheard or misunderstood my question. The answer that he has given relates to the number of persons who have been settled in the Andamans from various States of India. What I wanted to know was the number of persons from East Pakistan that have been settled in the Andamans, West Bengal and in other States of the Indian Union separately.

Shri Datar: I am not aware of the figures regarding the number of people who have come into West Bengal from East Pakistan. But the figures I gave relate to the refugees from East Pakistan who have been settled in the Andaman Islands.

Corruption Cases in Kerala

*44. **Shri C. R. Iyyunni:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of corruption enquired into, evidence collected and charged as a result of the appointment of a Special Officer from Bombay side in the Kerala State for this purpose; and

(b) the number of cases that ended in conviction?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) 24 cases have so far been registered and out of these in 8 cases proceedings have been instituted in courts.

(b) One.

Shri C. R. Iyyunni: May I know the reason for bringing in such big officers from Bombay?

Shri Datar: He was an officer from Delhi; not from Bombay.

Shri A. M. Thomas: Is he still continuing in service?

Shri Datar: Yes; he is still there so far as I am aware.

Bomb Explosion in Delhi

*45. **Dr. Satyawadi:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons arrested in connection with the Juma Masjid bomb incident;

(b) the stage at which the enquiry is at present;

(c) the expenditure incurred so far upon this enquiry; and

(d) the expenditure incurred so far upon the security arrangements in Juma Masjid area?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Seven.

(b) The enquiries are still continuing.

(c) No expenditure has been incurred exclusively on this inquiry since no additional staff has been engaged for this purpose.

(d) While no additional expenditure has been incurred on the staff, the expenditure on the lighting arrangements made in that area since September 1, 1956 is not expected to exceed Rs. 13,000.

डा० सत्यवादी : क्या मैं जान सकता हूँ कि जो एन्क्वायरी अभी जारी है, वह किसी इंफोनेट क्लू के आधार पर हो रही है या अभी मुस्लिफ लाइनों पर मोचा जा रहा है ?

श्री दातार : बहुत क्लूज है ।

Shri Kadhya Raman: May I know whether, in view of the successive bomb explosions in that area, the Government have taken any steps with regard to the Delhi police arrangements to ensure that such incidents do not recur?

Shri Datar: The Government have taken all the necessary safeguards to